

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

Item No. 627  
37/252/ND/2022

**IN THE MATTER OF:**  
Income Tax Officer, Ward 22(3), New Delhi

...APPELLANT

Vs.

ROC, Delhi and Ors.  
(M/s. Sartaj Estates Developers Pvt. Ltd.)

...RESPONDENT

**Section**  
U/s 252

Order delivered on 29.09.2022  
(Virtual Hearing)

**Coram:**

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

**For the RoC**  
**For the Income Tax Department**

:  
:Adv Puneet Rai, Adv Adeeba Mujahid,  
Standing Counsels for income tax  
department along with Adv Nikhil Jain

**ORDER**

Due to paucity of time, matter is adjourned to **01.11.2022**.

  
(COURT OFFICER)